

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION

LOK SABHA
UNSTARRED QUESTION NO. 1242

TO BE ANSWERED ON NOVEMBER 23, 2016

SLUM DEVELOPMENT PROGRAMME

No. 1242 SHRI KIRTI AZAD:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the target of creating housing and infrastructure facilities for providing essential services to urban poor under Integrated Housing and Slum Development Programme (IHSDP) in the country particularly in Bihar has been achieved;
- (b) if so, the details thereof, State-wise;
- (c) whether the said programme has been ever evaluated/reviewed; and
- (d) if so, the details thereof and the outcome thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION
(RAO INDERJIT SINGH)

- (a) & (b): Under Integrated Housing and Slum Development Programme (IHSDP) component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), Central Government has been assisting State/UT Governments for providing housing and basic infrastructural facilities to urban poor and slum dwellers in the country including Bihar. As against 4,51,999 dwelling units (DUs) sanctioned under IHSDP, 3,67,956 DUs have been

completed and 72,888 DUs are at different stages of construction. In Bihar, out of 23,945 sanctioned DUs, 14,205 DUs have been completed and 8,899 DUs are at different stages of construction. State-wise physical and financial progress under IHSDP is annexed.

(c)& (d): The progress in JNNURM projects along with the basic infrastructural facilities connected with the projects is reviewed by the Ministry at regular intervals in meetings at the level of Secretary (HUPA) and of Central Sanctioning & Monitoring Committee (CSMC) as well as through Video Conferences with the States/UTs, field visits by Ministry officials and also through monthly/quarterly progress reports submitted by the States/UTs. Through these reviews, States/UTs have been advised to complete the ongoing projects including the connected basic infrastructure expeditiously within the Mission period i.e. by 31.03.2017 and ensure 100% occupancy of the houses by the selected beneficiaries.
